

(2) In case the export obligations have been fulfilled, it would not be necessary to obtain an Export Bond at this stage.

(3) The obligation of M/s. Pfizer was to export all production in excess of 10 tonnes, even if it exceeded 14 tonnes.

(4) The export obligation of Rs. 15 lakhs per annum is a minimum obligation and not their total obligation.

(5) The export obligation should be computed in terms of value.

5. From the documents made available by M/s. Pfizer, it has been verified that against the export obligation of Rs. 471 lakhs on the above basis, the firm's actual exports towards meeting obligation upto March, 1977 was of the order of Rs. 432 lakhs. Thus the balance of export obligation yet to be discharged by the firm amounts to Rs. 39 lakhs. The firm has been advised to execute an Export Bond for Rs. 39 lakhs to be fulfilled by September, 1978.

Additional Electrification of 6200 Route K.M. by 1988

2847. SHRI SAMAR GUHA: Will the Minister of RAILWAYS be pleased to state:

(a) whether 77th Report of the Estimates Committee, 1975-76 made a recommendation to the Government for additional electrification of 6200 route Kms. by 1988;

(b) whether such project would have saved indigenous capacity and expertise developed for electrification project during the years 1957-69;

(c) whether such expansion of electric traction would have saved Rs. 90 crores per year over diesel and steam traction; and

(d) if so, the reasons for not giving effect to the recommendation of the Estimates Committee?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) The Estimates Committee had recommended that electrification of 8800 route Kms. of railway track should be effectively implemented from 5th Plan to 7th Plan.

(b) Yes, it is proposed to achieve the same objective, but by limiting the scope to 4800 Kms. due to limitation of funds.

(c) The amount saved depends on the extent of electrification and traffic densities.

(d) Non-availability of funds from Planning Commission is the main constraint in achieving the targets set for Railway Electrification.

कश्मीर की मुस्लिम महिलाओं की समस्याएँ

2848. श्री नटवर लाल बी० परमार:
श्री मुहम्मद हयात खली :

❖ क्या बिबि, न्याय और कम्पनी कार्य मंत्री यह बताने की कृपा करेंगे कि :

❖ (क) क्या 4 नवम्बर, 1977 के "हिन्दुस्तान टाइम्स" में प्रकाशित एक प्रमुख मनोरोग विशेषज्ञ, डा० (श्रीमती) एनहोच के उस वक्तव्य की ओर सरकार का ध्यान गया है, जिसमें यह कहा गया है कि कश्मीर में, विशेष रूप से लडाख, में अधिकांश महिलाएँ वैवाहिक जीवन में सुदृढ़ता के अभाव और तलाक, पति द्वारा पत्नी को छोड़े दिये जाने की आशंका के कारण निराशाजनक रोग से पीड़ित हैं; और

(ख) वर्तमान स्थिति में सुधार करने के लिए सरकार क्या कार्यवाही कर रही है ?

बिबि, न्याय और कम्पनी कार्य मंत्रालय में राज्य मंत्री (श्री नरसिंह यादव) : (क) जी हाँ ।

(ख) हमने यह मामला जम्मू-कश्मीर की राज्य सरकार को भेज दिया है ।